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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH MUMBAI

ORIGINAL APPLICATION NO:2/2001

DATE OF DECISION: 01.01.2001

Shri S.B. Rangari Applicant.

Shri G.S. Thakur Advocate for
Applicant.

Versus

The Union of India and others Respondents.

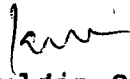
Advocate for
Respondents

CORAM

Hon'ble Shri Kuldip Singh Member (J)

Hon'ble Ms. Shanta Shastry, Member (A)

- (1) To be referred to the Reporter or not? *Nv*
- (2) Whether it needs to be circulated to *NW*
other Benches of the Tribunal?
- (3) Library.


(Shri Kuldip Singh)
Member (J)

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(Shri Kuldeep Singh)
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